

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT)(Ins) No.755 of 2020

IN THE MATTER OF:

Sh. Sanjay Kumar Choudhary

...Appellant

Vs.

Creative Infraheights Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Praveen Mahajan and Mr. Airson, Advocates.

For Respondents: Ms. Shubhangda Singh, Advocate for R-1.

Mr. Vinod Chaurasia, Advocate for IRP.

ORDER

(Through Virtual Mode)

17.11.2020: Ms. Shubhangda Singh, the Learned Counsel representing the Learned Counsel on record. Mr. Anshuj Dhingra, Learned Counsel representing for Respondent No. 1 informs this Tribunal that the Learned Counsel on record for Respondent No. 1 is inconvenienced to appear before this Tribunal today. It transpires that the pleadings have been completed. However, this Tribunal directs Mr. Vinod Chaurasia, Learned Advocate appearing for IRP/RP to file 'Status Report' by 24.11.2020.

The Registry is directed to List the matter on **02.12.2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/nn